

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 116
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce Applicant/petitioner
v.
M/s. Sonear Industries Ltd. & Ors Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016(CIRP)

Order delivered on 27.02.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner: Ms. Shivani Kadan, Mr. Kinshuk Chatterjee & Mr. Abhishek Singh, Advs.
For the respondent -

ORDER

CA-293(PB)/2019

Ld. Counsel for the RP-applicant submits the copy of the details of the Ex-Management to whom the notice may be issued along with the master data. Ld. Counsel for the applicant is directed to file memo of parties within three days. In the mean time let the notice be issued to the Ex-directors namely Mr. Roop Kishor Tuli, Mr. Jitendra Kejriwal, Mr. Mohan Kumar Jha & Ms. Priya Gupta for 13.03.2019.

List on 13.03.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)